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Title:Introduction of the Trust Corporations Bill, 2007.

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to provide for the creation of Trust Corporations for further development of enterprises with social obligation and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of Trust Corporations for further development of enterprises with social obligation and for matters connected therewith."

The motion was adopted.

SHRI MOHAN SINGH : I introduce** the Bill.
